

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO. : 3217
(TO BE ANSWERED ON THE 24th March 2021)
KADAPA AIRPORT IN ANDHRA PRADESH**

3217. SHRI PRABHAKAR REDDY VEMIREDDY

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that Rs.100 crores has been sanctioned for extension and strengthening of runway at Kadapa airport in Andhra Pradesh;**
- (b) if so, the reasons that not even 50 per cent funds have been spent till September, 2020;**
- (c) the present status of the project and allocation made in 2021-22 Budget; and**
- (d) the details of plan of action and timeframe by which the project is likely to be completed?**

ANSWER

**MINISTER OF STATE (IC) IN THE MINISTRY OF CIVIL AVIATION
(Shri Hardeep Singh Puri)**

(a): Administrative Approval & Expenditure Sanction (AA&ES) for Rs. 94.44 crore was accorded for Civil, Electrical and Communications, Navigation and Surveillance (CNS) works at Kadapa airport for making it suitable for Code - C Type of aircraft. The Civil works include extension and strengthening of runway, Taxiway and Apron along with construction of isolation bay etc. which were awarded at a cost of Rs.53.88 crore.

(b) to (d): Till February, 2021, an amount of Rs. 51.30 crore out of awarded cost of Rs.53.88 crore has already been spent on the project of extension and strengthening of runway etc. The physical progress of the project is 93% and is projected to be completed in May, 2021. An amount of Rs.0.50 crore has been earmarked for the project in the Financial Year 2021-22.
